

THE INDIAN LAW INSTITUTE (ILI)

The Department of Legal Affairs provides recurring grants-in-aid to the Indian Law Institute (ILI) to meet salaries of their employees and general purpose.

| Sl. No. | Name of the Grantee Body | Type of Grantee Body (Autonomous Body or any other grantee body such as NGO, Academic Institutions etc.) | Type of Grant (Whether recurring or non-recurring) | Amount disbursed during FY 2022-23 | Purpose (including name of scheme, if any) |
|----------------|---------------------------------|---|---|---|---|
| 1. | Indian Law Institute (ILI) | Autonomous Body | Recurring | Rs.6 Crore | Salary purpose |
| | | | | Rs.0.5 Crore | General purpose |